

ITEM NO.1

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 378/2015

CHANDRAPAL

Appellant(s)

VERSUS

THE STATE OF CHHATTISGARH(EARLIER M.P.)

Respondent(s)

(IA No. 170370/2021 - GRANT OF BAIL)

Date : 04-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE C.T. RAVIKUMARFor Appellant(s) Mr. Akshat Shrivastava, AOR  
Ms. Pooja Shrivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The present I.A. No. 170370 of 2021 has been filed seeking bail pending appeal in this Court.

Taking note of the fact that the appellant had earlier filed two successive applications for bail with CrI. M.P. No. 21060/2015 before this Hon'ble Court and I.A. No. 2727/2018 before the Hon'ble High Court, which were rejected on 11.04.2016 and 23.03.2018 respectively.

Accordingly, I.A. No. 170370 of 2021 stands disposed of.

Taking the above facts into consideration, the Court find it appropriate to list the appeal for hearing during summer vacation,

as consented by the counsel for the petitioner.

**(NISHA KHULBEY)**  
**SENIOR PERSONAL ASSISTANT**

**(BEENA JOLLY)**  
**COURT MASTER (NSH)**